

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(CAA)-57(PB)/2020

IN THE MATTER OF:

Infogain India BPO Pvt. Ltd. with Infogain
India Pvt. Ltd.

....

Applicant / Petitioner

Order Under Section 230-232

Order delivered on 18.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the ITD

For the RD & OL

Akshit Gupta, PCS with Mr. U K Singhal, Adv.
Mr. Zoheb Hossain & Mr. Parth Semwal, Sr.
& Jr. Standing Counsel
Ms. Shankari Mishra, Adv.

ORDER

Let affidavit be filed by the petitioner.

List on 19.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)